

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 3881 OF 2009
BEFORE THE REGISTRAR SUNIL THOMAS

MAHANT RAMANAND CHELA

Appellant (s)

VERSUS

STATE OF UTTARANCHAL & ANR.

Respondent(s)

(With appln(s) for permission to file rejoinder affidavit and prayer for interim relief and office report)

Date: 01/02/2011 This Appeal was called on for hearing today.

For Appellant(s) Ms. Trishna Mohan,Adv.
Mr. Sushil Kumar Jain,Adv.

For Respondent(s) Mr./Ms. Ashutosh Sharma,Adv.
Mr. Jatinder Kumar Bhatia,Adv.
Mr. S.R. Setia ,Adv

UPON hearing counsel the Court made the following
O R D E R

Service is complete. Statement of case has been filed by both sides. Original records received. No further pre-hearing steps as submitted by both sides Hence, place the matter before the Hon'ble Court, as per Rule.

(SUNIL THOMAS)
Registrar